


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION :  
PETITION NUMBER : TCP/126/2016  
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others  
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	<del>Prasanna</del> T. K. Bhaskar N. Priyadarshini Keerthi Krishna Akhil Jain	Counsel for Petitioner	

**ORDER**

Counsel for Petitioner present. Counsel for Respondent absent. The Registry is directed to send notice to the Respondent for his appearance and furnish the submission in relation to the order passed by this Bench. Put up on 06.09.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk